

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 4401**

TO BE ANSWERED ON THE 23RD MARCH, 2021/ CHAITRA 2, 1943 (SAKA)

PENDING CASES WITH FOREIGNERS TRIBUNALS

4401. SHRI P.C. MOHAN:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of cases pending for decision and the total number of cases settled by the Foreigners Tribunals during the last five years; and**
- (b) the steps taken by the Government to make the procedure followed by the Foreigners Tribunals fair and transparent?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI NITYANAND RAI)

(a) Foreigners Tribunals (FTs) are functioning only in the state of Assam at present. As per the information made available by the State Government of Assam, total number of cases pending in these Tribunals as on 31.12.2020 are 1,40,050.

Cases disposed by the Foreigners Tribunals during the last 05 years are as follows:

Year	Cases Disposed
2016	27,290
2017	35,605
2018	30,257
2019	31,039
2020	11,873
Total	1,36,064

(b) E-Foreigners Tribunal (E-FT) portal project was approved by the Government of India in the State of Assam to bring all the stakeholders including Foreigners Tribunals onto a digital platform, which will provide digital support to the proceedings in the Tribunals.
